

(c) Approximately, 20,000 KW.

(d) This is yet to be settled by the two State Governments.

Compensation for Victims of Railway Accidents

1259. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri Ram Garib:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3585 on the 20th April, 1961 and state:

(a) whether the new compensation scheme for payment to victims of Railway accidents has since been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The scheme is being finalised; it is expected to introduce the necessary bill in Parliament shortly.

Renigunta Tirupthi Railway Line

1260. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3586 on the 20th April, 1961 and state at what stage is the proposal to convert the Renigunta Tirupthi metre gauge Railway line into broad gauge?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): There is no proposal at present for conversion of the metre gauge line from Renigunta to Tirupthi into broad gauge. The proposal for construction of a separate broad gauge line from Renigunta to Tirupthi is under consideration by the Railway Board.

New Techniques of Cultivation

1261. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of Food and Agriculture be pleased to refer to the 875 (Ai) LSD—3.

reply given to Unstarred Question No. 3601 on the 20th April, 1961 and state:

(a) whether Government have considered in consultation with State Governments the question of giving subsidies to the cultivators as an incentive for trying newly evolved techniques for cultivation in their field; and

(b) if so, with what result?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The matter is under examination in consultation with the State Governments. Replies from some of the States are still awaited.

Bridges in Punjab

1262. { **Shri D. C. Sharma:**
Shri Daljit Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) how many bridges in the Punjab State have been sanctioned for construction by the Central Government during the Third Plan period;

(b) the various places here these bridges will be constructed; and

(c) what is the estimated expenditure on each of these bridges?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) One bridge work has so far been sanctioned.

(b) The bridge is being constructed across the Gaunchi Drain on Delhi-Mathura Road.

(c) The estimated expenditure on the work is Rs. 451,200.

Pay Commission's Report

1263. { **Shri D. C. Sharma:**
Shri Pangarkar:

Will the Minister of Railways be pleased to state:

(a) the further progress made in the implementation of the Pay Commission's Report; and

(b) when it is likely to be fully implemented?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b).

1. The further progress made regarding exercise of options by staff and payment in terms of revised scales is as under rule:

	As on 30-6-1961
Percentage of staff who have opted for revised scale	97.5
Percentage of staff who have been paid current month's salary in the revised scale	96
Percentage of staff who have been paid arrears from 1st July, 1959, onwards	94

2. Orders have since been issued in respect of the recommendations relating to the following subjects :—

- (1) Daily Allowance Rates.
- (2) Conveyance Allowance.
- (3) Grant of three National Holidays to staff who do not at present enjoy any public holidays.
- (4) Running allowance rates to Running Staff.
- (5) Benefit of at least one increment in the existing scale on appointment to a higher grade post.
- (6) Calculation of leave salary.
- (7) Grant of Study leave.

3. Only a few recommendations of the Commission are outstanding and they are under the consideration of the Government.

Facilities for Tourists

1264. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the various steps taken by Delhi Administration during 1960-61 for providing facilities to tourists; and

(b) the expenditure incurred thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Delhi State Tourist Advisory Committee has been constituted under the Chairmanship of the Mayor of Delhi for making recommendations to the Delhi State Administration in regard to provision of facilities for tourists. Permits for medium sized better maintained taxies without meters and distinctive colour have been issued. 23 large cars were distributed among the private operators of luxury taxies for purposes of replacement. The expenditure incurred by the Delhi Administration during the year 1960-61 was nil.

The Government of India are running a regional Tourist Office in Delhi, on which the expenditure during the year 1960-61 was Rs. 1,36,582. As part of the Second Five Year Plan for Tourism of the Centre, the following works were in progress during that year:—

Expenditure upto 31st March 1961	
Rs.	
Restaurant at Qutab, Car Park etc.	1,32,115.00
Cafeteria and pavilions etc. at Surajkund	82,978.00
Reconditioning of Cells at Tughlakabad	12,616.00

The following tourist publicity literature was brought out by the Department of Tourism and distributed in India and abroad:—

Name of literature	Languages in which printed	
	1	2
(i) Delhi Guide	English, Italian & French.	Spanish.
(ii) Delhi Folder	English, Italian & French.	Spanish.